	PENDENCY REPORT AS ON 29-06-2020			
SI No.	Case Type	Total		
1	ABLAPL- Anticipatory Bail	8479		
2	ADMLS-Admirality Suits.	10		
3	AHO-Appeal Against High Court Order.	50		
4	ARBA-Appeals under Indian Arbitration Act.	270		
5	ARBP-Petitions under Indian Arbitration Act.	206		
6	AS-Admirality Suit.	1		
7	BLAPL-Bail Application.	4200		
8	CEREF-Reference under Central Excise Act.	22		
9	CMAPL-Miscellaneous Applications.	2484		
10	CMPAT-Company Act.	84		
11	CMP-Civil Miscellaneous Petition	2433		
12	COA-Appeals against judgement in Comp.Pet.	17		
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2		
14	CONTAC-Appeals against orders in Civil Contempt	5		
15	CONTAR-Appeals against orders in Crl.Cont.mater	1		
16	CONTC-Cotempt of Court Cases (Civil contempt)	4996		
17	Contempt Petition in Bhubaneswar Bench	2		
18	Contempt Petition in Cuttack Bench	72		
19	CONTR-Proceeding relating to Criminal Contempt	55		
20	COPET-Orginal Petition (Companies Act.)	130		
21	CRA-Criminal Appeals	1049		
22	CRLA-Appeal against Judgement/Sentence.	9884		
23	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1492		
2 <u>5</u> 24	CRLMA-Other Miscellaneous Application.	606		
25		10091		
<u>25</u> 26	CRLMC-Appl.under Sec.482 Cr.P.C. CRLMP-Criminal Miscellaneous Petition	468		
27	CRLREV-Criminal Revision.	8983		
28	CRMC-Criminal Miscellaneous Case	22		
29	CRP-Revision Petition.	161		
30				
31	CRREV-Criminal Revision	259		
	CS(OS)-Civil suits.	1		
32	CUSREF-Reference under Customs Act.	3		
33	CVA-Civil Appeals	_		
34	CVREV-Civil Revision.	39		
35	CVRVW-Civil Review.	19		
36	DSREF-Confirmation under Sec.336 Cr.P.C.	5		
37	EC-Execution Case.			
38	ELA-Appeals from Judgement in Election Pet.	14		
39	ELPET-Election Petitions.	28		
40	EXFA-Execution First Appeal.	3		
41	EXOS-Execution Application.	4		
42	EXP-Execution Petition.	21		
43	FA-First Appeal	1078		
44	FAO-First Appeal from Orders.	3164		
45	FA(OS)-FA from Judgement in original suits.	1		
46	GA-Government Appeals	112		
47	GCRLA-Government Appeals	390		
48	GUAP-Pet. under Guardianship and Wards Act.	12		
49	IP(M)-Main Petition (Insolvency ACt.)	1		
50	ITA-Appeals Income-tax	371		

51	JCRA-Jail Criminal Appeals	15
52	JCRLA-Jail Criminal Appeal	1217
53	JCRLRV-Jail Criminal Revision.	11
54	JCRMC-Jail Criminal Misc.Case.	1
55	LAA-Appeals (Land Acquisition Act)	962
56	LPA-Letters Patent Appeals.	36
57	MACA-Motor Accident Appeals.	6409
58	MAC-Motor Accident Claims.	1
59	MA-Miscellaneous Appeals	100
60	MATA-Matrimonial Cases (Appeals)	915
61	MFA-FA against Spl. Jurisdiction Cases.	10
62	MJC-Misc.Judicial Case.	59
63	MSA-SA from judgements in Misc. Cases.	84
64	OCRMC-Original Crl. Miscellaneous Case	100
65	OJC-Original Jurisdiction case (Writ)	1618
66	OREF-References.	1
67	OS-Original Suit.	1
68	OTAPL-Other Tax Applications.	109
69	OTC-Other Tax Case.	6
70	OVTA-Tax Appeal Under OVAT ACt.	1
71	RCFA-First Appeals(Rent Control Matters)	1
72	Review Petition in Cuttack Bench	8
73	RFA-FA from Judgement and Decree in Suit	2163
74	RPFAM-Revision US 19 of Family Court Act.	1630
75	RSA-Second Appeal from Judgement and Decree.	6723
76	RVWPET-Review Petition.	1884
77	SAO-Second Appeal from Appellate Order.	223
78	SA-Second Appeal	2312
79	SCLP-Pet.for leave to appeal to Supreme Court	1
80	SJC-Special Jurisdiction Case (Tax Matters)	179
81	SM-Suo Motu.	46
82	SPA-Sp.Appeal before DB	5
83	STAPL-Appl.for direction to make a reference.	1
84	STREV-Sales Tax Revision.	1556
85	TA-Tax Appeal	12
86	TEST-Testamentary Cases.	1
87	TREV-Tax Revesion	99
88	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	270
89	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	849
90	WA-Appeals before DB against SB Judgement	3380
91	WPC(OAC)-Original Application in Cuttack Bench	345
92	WPC(OA)-Original Application in Bhubaneswar Bench	50
93	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	3
94	WPC(OAS)-Original Application in Sambalpur Bench	1
95	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	699
96	WPC(TAC)-Transfer Application in Cuttack Bench	3
97	WP(C)-Writ Petition under Art.226 and 227.	64323
	Grand Total	160229